

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO.3151  
TO BE ANSWERED ON 06.08.2018**

**KENDRIYA VIDYALAYAS/JAWAHAR NAVODAYA VIDYALAYAS**

**†3151. SHRI SUSHIL KUMAR SINGH:  
SHRI B. SENGUTTUVAN:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has reviewed the current/pending proposals for setting up Kendriya Vidyalayas/Jawahar Navodaya Vidyalayas in the country especially in Bihar and Tamil Nadu and if so, the details thereof;
- (b) whether the Government has any new proposal to establish Jawahar Navodaya Vidyalaya in each district in Bihar and Tamil Nadu and if so, the details thereof;
- (c) whether the Government has assessed the advantages that the Navodaya Vidyalayas impact the best possible education with the least charges over the other schools and if so, the details thereof; and
- (d) whether the Government has any reservation in the establishment of Navodaya Vidyalayas on the ground that these institutions follow three language formula which include teaching Tamil, Hindi and English in Tamil Nadu under CBSE rules and if so, the details thereof ?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(SHRI UPENDRA KUSHWAHA)**

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(a) & (b) Kendriya Vidyalayas (KVs) are opened primarily to cater to the educational needs of the wards of transferable Central Government employees including Defence personnel on receipt of a proposal in the prescribed proforma from Ministries/Departments of the Government of India/State Governments/Union Territory Administrations and committing thereby availability of requisite resources for setting up a new KV as well as on availability of necessary sanction of the Government. Final decision regarding setting up of the KV would depend upon the

feasibility report, qualifying under the 'Challenge Mode' and approval of the competent authority. A statement showing the number of proposals received by the Kendriya Vidyalaya Sangathan from various sponsoring authorities for opening of new KVs in the country including in Bihar and Tamil Nadu is annexed.

Navodaya Vidyalaya Scheme provides for opening of one Jawahar Navodaya Vidyalaya (JNV) in each district of the country. Sanctioning of JNVs depends on the willingness of the State Government/UT Administration to make available requisite suitable land free of cost and making available required temporary accommodation, free of rent to run the Vidyalaya till the permanent building is constructed. However, actual sanction and opening of new JNV depends on availability of funds and approval by the competent authority. Opening of new JNVs is a continuous process and one JNV each has already been sanctioned in all the districts of the country (as on 31.5.2014) including Bihar. The State of Tamil Nadu has not yet accepted the Navodaya Vidyalaya Scheme.

(c) An evaluation study conducted by NITI Aayog revealed that the cost benefit analysis renders JNVs as highly desired institutions for high quality education especially for the talented and motivated students from the rural areas. As per this study conducted by NITI AAYOG 76.22% of students population in JNVs are from the families having income below Rs.1.0 Lakh.

(d) The Government has no reservation with regard to opening of JNVs in the State of Tamil Nadu.

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## ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 3151 FOR ANSWER ON 6.8.2018 ASKED BY SHRI SUSHIL KUMAR SINGH AND SHRI B. SENGUTTUVAN, MEMBERS OF PARLIAMENT REGARDING KENDRIYA VIDYALAYAS / JAWAHAR NAVODAYA VIDYALAYAS.

S. No.	State/UT	Sponsored by State Governments/UTs	Sponsored by Ministry of Home Affairs	Sponsored by Ministry of Railways
1	A & N Islands	--	--	--
2	Andhra Pradesh	14	--	--
3	Arunachal Pradesh	--	--	--
4	Assam	2	--	1
5	Bihar	4	1	1
6	Chandigarh	--	--	--
7	Chhattisgarh	8	1	--
8	Dadra & Nagar Haveli	--	--	--
9	Daman & Diu	--	--	--
10	Delhi	--	--	--
11	Goa	--	--	--
12	Gujarat	6	1	1
13	Haryana	2	2	--
14	Himachal Pradesh	2	--	--
15	Jammu & Kashmir	3	--	--
16	Jharkhand	2	--	2
17	Karnataka	8	--	1
18	Kerala	4	1	1
19	Lakshadweep	--	--	--
20	Madhya Pradesh	20	--	--
21	Maharashtra	5	--	--
22	Manipur	--	--	--
23	Meghalaya	1	--	--
24	Mizoram	--	--	--
25	Nagaland	--	--	--
26	Odisha	10	--	1
27	Puducherry	--	--	--
28	Punjab	7	--	--
29	Rajasthan	4	3	1
30	Sikkim	--	--	--
31	Tamil Nadu	7	3	--
32	Telangana	1	--	--
33	Tripura	3	1	--
34	Uttar Pradesh	13	2	1
35	Uttarakhand	5	2	--
36	West Bengal	--	1	2
<b>TOTAL</b>		<b>131</b>	<b>18</b>	<b>12</b>

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